

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
शिक्षा निदेशालय, पुराना सचिवालय, दिल्ली
विधायी कार्य शाखा/प्रश्न कक्ष

संख्या - डी.ई.-25(13)/376/एल.डब्ल्यू./2021-22/2335-2336

दिनांक - 01.01.2022

सेवा में,

✓ उप सचिव (प्रश्न कक्ष)
दिल्ली विधान सभा सचिवालय,
पुराना सचिवालय, दिल्ली-110054।

विषय- विधानसभा तारांकित प्रश्न संख्या - 03, दिनांक - 03.01.2022 के सन्दर्भ में।

महोदय,

आपके द्वारा प्रेषित उपरोक्त विधानसभा तारांकित प्रश्न संख्या - 03 (100 प्रतियाँ), जो कि दिनांक-03.01.2022 के लिए सूचीबद्ध किया गया है, का उत्तर सक्षम प्राधिकारी के पूर्वानुमति से आवश्यक कार्यवाही हेतु प्रेषित किया जाता है।

भवदीय

संलग्नक - उपरोक्तानुसार

संख्या - डी.ई.-25(13)/376/एल.डब्ल्यू./2021-22/2335-2336

प्रतिलिपि - निदेशक, सूचना एवं प्रचार विभाग, दिल्ली सरकार, पुराना सचिवालय, दिल्ली - 110054 को 150 प्रतियाँ आग्रे एवं आवश्यक कार्यवाही हेतु प्रेषित की जाती है।

अशोक कुमार
(अशोक कुमार)
उप शिक्षा निदेशक (विधायी कार्य शाखा)
ASHOK KUMAR
Deputy Director of Education
(L.W. Branch)
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi-110054
दिनांक - 01.01.2022

नीरज
1.1.2022
(नीरज छतवाल)

अनुभाग अधिकारी (विधायी कार्य शाखा)

Section Officer
(L.W. Branch)
Dte. of Education
Old Sectt., Delhi-110054

विभाग का नाम :- शिक्षा विभाग

विभाग का पता :- पुराना सचिवालय, दिल्ली - 110054

तारांकित प्रश्न संख्या :- 03

दिनांक :- 03.01.2022

प्रश्नकर्ता का नाम :- श्री गुलाब सिंह

क्या उपमुख्यमंत्री/मंत्री यह बताने की कृपा करेंगे कि :-

क्रम संख्या	प्रश्न	उत्तर
क)	क्या मटियाला विधानसभा क्षेत्र में किसी नए स्कूल के निर्माण कोई प्रस्ताव है; और	जी हाँ (कुतुबापुर एवं नंगली सकरावती में)।
ख)	यदि हाँ, तो उसका विवरण क्या है?	कुतुबापुर की जमीन दिनांक 23.06.2021 को पत्र संख्या जीबीएसएसएस/जीके/2021-22/5096 एवं नंगली सकरावती की जमीन दिनांक 09.07.2021 को पत्र संख्या जीबीएसएसएस/एन एस वी/2021/197 के माध्यम से संबंधित जमीन के संरक्षक (विद्यालय प्रमुख) द्वारा पी.डब्ल्यू. डी. को सौंप दी गयी है। प्रतिलिपि संलग्नक 'क' व 'ख' के रूप में संलग्न की गई है। उपरोक्त दोनों विद्यालय भवनों का नक्शा लोक निर्माण विभाग द्वारा दिनांक 30.11.2021 को ई-मेल के माध्यम से उपलब्ध कराया गया है और कार्य प्रक्रियाधीन है। उपरोक्त स्थानों में विद्यालय भवन के निर्माण के लिए शिक्षा निदेशालय, दिल्ली सरकार ने Expenditure Sanctions दिनांक-06.01.2020 को दे दी है जिसकी प्रतिलिपि संलग्नक 'ग' के रूप में संलग्न है।

ASHOK
ASHOK KUMAR
Deputy Director of Education
(LW Branch)
Directorate of Education
Govt. of NCT of Delhi
Old Secretariat, Delhi-110054

संलग्नक 'क'

①

SCHOOL ID:-1822257

PHONE NO:-011-25015888

GOVT. BOYS SR.SEC SCHOOL
GOELA KHURD, NEW DELHI-71

Ref. No. GBSSS/GK/2021-22/5096

Dated:- 23/06/2021

To

The Executive Engineer
PWD Edu (M) South-West
Govt. Co. Ed. SSS, Dwarka, Sec-6, site-1
New Delhi- 110075.

Sub: Handing/taking over certificate of plot of the Qutubpur (Sainik Vihar) for upcoming Pucca school buildings

Sir,

Please refer to L.No DDE/MISC/2021/210-212 dated 01/03/2021 and DDE.54 (2)/DDE/Pr. Br./SWB-II/2021/99 dated 17/06/2021 respectively.

In this context, it is stated that HOS of GBSSS, Goela Khurd, New Delhi-110071 (School ID-1822257) has been appointed as custodian only as there no documents related to this plot are provided to us. However, the aforesaid plot as on ground is handed over to the Junior Engineer (Civil), PWD, South-West, Edu.(M), New Delhi-110075.

HANDED OVER

TAKEN OVER

Surej Bham
23/6/2021
HOS, GBSSS, GOELA KHURD
HOO
NEW GBSSS, GOELA KHURD
NEW DELHI-110071
School ID : 1822257

Ajay Kumar Meena
23/06/21
(Ajay Kumar Meena)

JE (CIVIL), PWD

South-West, Edu.(M), New Delhi-110075.

COPY TO:-

- 1)- Land and Estate Branch, DOE, Old Sect., Delhi-110054
- 2)- DDE Zone-22, Distt- SW-B-II, Naja Garh, New Delhi-110043

Surej Bham
23/6/2021
HOO
GBSSS, GOELA KHURD
NEW DELHI-110071
School ID : 1822257



GOVT. BOYS SEC. SCHOOL

NANGLI SAKRAWATI, New Delhi-110043

School Code: 1822301

E-mail : gbsnanglisakrawati@gmail.com



Ref. No. GBSN/AS/2021/197

Dated 11/7/21

The Executive Engineer
PWD, Delhi (M) S.W.
Govt. Zone 22, SSB District
Site I, Sector 6
New Delhi - 110075

Subject : Regarding possession of Plot for Construct
of upcoming public school at Azim Park
Nangli Sakrawati.

Sir

This is with reference to letter no
F. 54(10)/DDE/SWB II/Zone 22/Misc/2021/216 - 217 dated
1/3/2021

Copies of following documents / letters are hereby
enclosed for your further necessary action please

- (a) F. DE. 54(2)/DDE/Pr.Br/SWB-II/2021/49 dated 17/6/20
- (b) NO DE 54/DDE/SWB/Pr/2016/1021-1022 dated 3/11/16
- (c) Report dated 9-8-2016

Aforesaid plot as on ground is hereby handed over to
J.E (Civil), PWD, South-West, Edu (M), New Delhi - 110075

Handed Over

PRINCIPAL/HOS

Nangli Sakrawati,
School ID - 1822301

Taken Recd

4/11/21

09.07.2021

Ajay K. Meena, JE

Prd, Edu(M) S.W.

M - 9785727399,

New Delhi 110054

Signature 21/7/21

PRINCIPAL/HOS

1. Land and Estate Branch, DDE, Old South Delhi 110054
2. DDE Zone 22 SWB-II Nangli Sakrawati, New Delhi 110075

GOVT. OF NCT DELHI
DIRECTORATE OF EDUCATION
(ESTATE BRANCH)
LUCKNOW ROAD : DELHI-54

Sanction Date: 06/01/2020

Issue Date: 06/01/2020

Sanction Group 2019000365

No. F.16/Estate/Const. Pucca School Bldg/Nangli Shakrawati/78-80

To

The, Chief Engineer, Education Maintenance Division, PWD,
1st Floor MSO Building, IP Estate, New Delhi-2
PWD South West Education Maintenance Division

Sub:- Construction of G+3 Pucca School Buildings with ancillary facilities including internal water supply, sanitary installation, internal electrical installation and development of site at Nagali Shakrawati through PWD with amount of Rs.33,78,26,100/- (with break-up in Financial Year 2019-20 Rs.8.44 Cr. & for Financial Year 2020-21 Rs.25.34Cr).

Sir,

With reference to letter No. 23(49)/18/CE(PRE)/PWD of the Executive Engineer, CBMD, PWD, Govt. of Delhi. I am directed to convey the Admn. Approval for incurring an expenditure amounting to Rs.337826100 (Thirty Three Crore Seventy Eight Lac Twenty Six Thousand One Hundred) out of which Rs. 60808698 (Six Crore Eight Lac Eight Thousand Six Hundred Ninety Eight) is debitable to the Major Head 4202 01 789 97 00 53-Construction of Additional Class Room in the existing School Buildings (SCSP) and Rs. 277017402 (Twenty Seven Crore Seventy Lac Seventeen Thousand Four Hundred Two) is debitable to the Major Head 4202 01 202 94 00 53-Construction of Additional Class Room in the existing School Buildings in demand no.11 of GNCTD during the year 2019-20 for above mentioned work at Construction of G+3 Pucca School Building at Nangali Shakarwati, through PWD Delhi subject to the following conditions :-

- a) That PWD shall observe all codal formalities.
- b) That the escalation in cost will not be allowed under any circumstance.
- c) In no case additional funds will be provided to PWD.
- d) Please ensure timely completion, quality work and no duplication of work.
- e) PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer, concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Secretary Education vide U.O.No. 3659/SE Dated 03/01/2020.

[Rajanish Singh]

Joint Director of Education (L&E)

Dated 06/01/2020

No. F.16/Estate/Const. Pucca School Bldg/Nangli Shakrawati/78-80

Copy for information and necessary action to:-

1. PS to Principal Secretary (Finance), Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Secretary (Education), Old Secretariat, Delhi 54
4. PS to Director of Education, Old Secretariat, Delhi 54
5. PS to Jt.D.E (IT), Patrachar school Building Timarpur, Delhi 54 (with request to upload the same on MIS)
6. PS to Secretary (Education), Old Sectt. Delhi-54
7. Executive Engineer, South West, GBSSS Sector 6 Dwarka, Delhi
8. JDE (Planning), Old Patrachar Building, Dte. of Education, Delhi.
9. OS (IT)/Programmer, Dte. of Education, Old Sectt. with request to upload on official website.

[Rajanish Singh]

Joint Director of Education (L&E)

GOVT. OF NCT DELHI
DIRECTORATE OF EDUCATION
(ESTATE BRANCH)
LUCKNOW ROAD : DELHI-54

Sanction Date: 06/01/2020
Issue Date: 06/05/2020

Sanction Group 2019000165

No. F. 16/Estate/Const. Pucca School Bldg./Qutubapur (Sainik Vihar) 66-68

To

The, Chief Engineer, Education Maintenance Division, PWD,

1st Floor MSO Building, IP Estate, New Delhi-2

PWD South West Education Maintenance Division

Subj: Construction of G+3 Pucca School Buildings with ancillary facilities including internal water supply, sanitary installation, internal electrical installation and development of site at Qutubapur (Sainik Vihar) through PWD with amount of Rs.32,33,58,517/- (with break-up in Financial Year 2019-20 Rs.22.83 Cr. & for Financial Year 2020-21 Rs.9.50 Cr).

Sir,

With reference to letter No. 23491/18/CEP/PWD of the Executive Engineer, CHMID, PWD, Govt. of Delhi I am directed to convey the Admin. Approval for incurring an expenditure amounting to Rs.323358517 (Thirty Two Crore Thirty Three Lac Fifty Eight Thousand Five Hundred Seventeen) out of which Rs. 582048331 (Five Crore Eighty Two Lac Four Thousand Five Hundred Thirty Three) is debitable to the Major Head 4202 01 202 94 00 00 Construction of Additional Class Rooms in the existing School Buildings in demand no 11 of GOVTID during the year 2019-20 for above mentioned work at Construction of G+3 Pucca School Building at Qutubapur (Sainik Vihar), through PWD Delhi subject to the following conditions:

- That PWD shall observe all rules and regulations.
- That the escalation in cost will not be allowed under any circumstance.
- In no case additional funds will be provided to PWD.
- Please ensure timely completion, quality work and no duplication of work.
- PWD has to submit the status report regarding above mentioned work to Education Department from time to time.

The Executive Engineer concerned will submit monthly progress report to this office about execution/completion of the work.

This issue with the concurrence of the Secretary Education vide U.O No. 3510/SE Dated 01/01/2020.

(Rajkish Singh)

(Joint Director of Education (L&E))

F. 16/Estate/Const. Pucca School Bldg./Qutubapur (Sainik Vihar) 66-68

Copy for information and necessary action to:-

1. PS to Principal Secretary, Finance, Delhi Secretariat, New Delhi
2. PS to Director of Planning, Planning Department, Delhi Secretariat, New Delhi
3. PS to Secretary Education, Old Secretariat, Delhi 54
4. PS to Director of Education, Old Secretariat, Delhi 54
5. PS to I.D.E.(IT), Directorate School Building Termpye, Delhi 54 (with request to upload the same on MIS)
6. The PS to Secretary Education, Old Secretariat, Delhi 54
7. The Deputy Director of Education (South West-4), GBSSS, Najafgarh, Delhi
8. The Executive Engineer, South West, PWD Education Maintenance, Govt. SSS, Sector 6, Okhla Delhi
9. GS (IT)/Programmer, Dir. of Education, Old Sectt. with request to upload on official website

(Rajkish Singh)

(Joint Director of Education (L&E))